· · · ·	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 31.07.2017 To 04.08.2017			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M	DATE ON WHICH ORDER DESPATCHED
			EMBERS	
		FINAL ORDER	·····	
· · · ·		MISC ORDER		
				· · · · · · · · · · · · · · · · · · ·
		STAY ORDER		
·	<u></u>			
:e **				
		I.O. ORDER		
		NILL		
,				Assit. Registrar Excise Branch-DE

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

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